Name of the Corporate Debtor: GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED; Date of Commencement of CIRP; 21-10-2022; List of Creditors as on: 31-03-2023; Name of IP: Sanjay Garg; Process Number: 2; Last 5 digitof registration number: 12919

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2518853520	3	2518853520	75.10				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	221707327	1	163595462	4.88			58111865	Annexure 4
5	Operational creditors (Workmen)	5	1902085	0		0.00			1902085	Annexure 5
6	Operational creditors (Employees)	7	17669845	0		0.00			17669845	Annexure 6
7	Operational creditors (Government Dues)	3	645184953	3	645184953	19.24				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	48	478827206	15	26488822	0.79			452338384	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		68	3884144936	22	3354122757	100.00			530022179	